



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

02.12.2020

O.A./350/1045/2020

M.A./350/635/2020

M.A./350/636/2020

ITEM NO:27

FOR APPLICANTS(S) Adv. :

SUCHISMITA ROY

-V/S-

D/O INDIA POST

FOR RESPONDENTS(S) Adv.:

Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.:

Ms. S. Sarkar

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Respondents to clarify whether the certificate at page 55 to the M.A 636/2020 is to be considered in terms of the order of Ministry of Youth Affairs and Sports dated 20th July, 2017 (at page 48-49 to the M.A).</p> <p>Respondents to take instructions and file reply by 4 weeks.</p> <p>M.A bearing No. 350/635/2020 seeking amendment of the prayer is to be treated as supplementary application to be taken alongwith the O.A. Accordingly, M.A stands disposed of.</p> <p>List on 19.01.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>